## <u>COURT-II</u>

## IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (APPELLATE JURISDICTION)

# APPEAL NO. 218 OF 2016

# Dated: 4<sup>th</sup> October, 2018

Present: Hon'ble Mr. B. N. Talukdar, Technical Member (P&NG) Hon'ble Mr. Justice N. K. Patil, Judicial Member

#### In the matter of :

Hindustan Petroleum Corporati Vs.	on Lto	dAppellant(s)
	atory	Board & AnrRespondent(s)
Counsel for the Appellant(s)	:	Mr. Manu Seshadri Mr. Samarth Choudhary
Counsel for the Respondent(s)	:	Mr. Rajinder Kaul for R-1
		Mr. Rajat Navet Ms. Sanya Talwar for R-2

## <u>ORDER</u>

As agreed by both the parties, list the matter on <u>22<sup>nd</sup></u> <u>October, 2018.</u>

(Justice N. K. Patil) Judicial Member bn/vg (B. N. Talukdar) Technical Member (P&NG)